

SPECIAL BENCH
COURT - I

O-253

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/657(KB)2018
COMP.APPL/763(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	NARPAT SINGH SURANA VS M.L. CHOPRA SHIPPING PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Shreyasi Maity, Adv. : For Petitioners
Mr. Jayabrata Mukherjee, Adv. : For Respondent No. 1,2,3
Ms. Rashmi Singhee, Adv.
Mr. Rajib Mullick, Adv. : For Respondent No. 4
Ms. Jyoti Monda, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for hearing on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**